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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table:-

A copy of the Mid-Year Review, 2009-2010 (Hindi and English versions).

(Placed in Library, See No. LT-1461/15/09)

(2) copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003:-

- (i) Statement on Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of the financial year 2008-2009.
- (ii) Statement on Quarterly Review of the trends in receipts and expenditure in relation to the Budget at the end of First Quarter of the financial year 2009-2010.

(Placed in Library, See No. LT-1462/15/09)

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):-

(1) White Paper on Indian Railways.

(Placed in Library, See No. LT-1463/15/09)

(2) Vision 2020 for Indian Railways.

(Placed in Library, See No. LT-1464/15/09)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Speech and Hearing, Mysore, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Speech and Hearing, Mysore, for the year 2008-2009.

(Placed in Library, See No. LT-1465/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2008-2009.

(Placed in Library, See No. LT-1466/15/09)

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Swaran Singh National Institute of Renewable Energy, Kapurthala, for the year 2008-2009.

(Placed in Library, See No. LT-1467/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1468/15/09)

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Urban Affairs, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1469/15/09)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the Delhi Metro Rail Corporation Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1470/15/09)

(b) (i) Review by the Government of the working of the Bangalore Metro Rail Corporation Limited, Bangalore, for the year 2008-2009.

(ii) Annual Report of the Bangalore Metro Rail Corporation Limited, Bangalore, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1471/15/09)

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF TOURISM (KUMARI SELJA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Government Employees Welfare Housing Organisation, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1472/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Building Materials and Technology Promotion Council, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Building Materials and Technology Promotion Council, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1473/15/09)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the Housing and Urban Development Corporation Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1474/15/09)

(b) (i) Review by the Government of the working of the Hindustan Prefab Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1475/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR CHAUDHARY): On behalf of Shri Kantilal Bhuria, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2008-2009.

(2) Annual Report of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1476/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Adoption Resource Authority, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Adoption Resource Authority, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT-1477/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): On behalf of Shri Namu Narain Meena, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority of India, Hyderabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority of India, Hyderabad, for the year 2008-2009.

(Placed in Library, See No. LT-1478/15/09)

(2) (i) A copy of the 12<sup>th</sup> Annual Report (Hindi and English versions) of the Industrial Investment Bank of India Limited, Kolkata, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Industrial Investment Bank of India Limited, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1479/15/09)

(3) A copy of the Consolidated Review (Hindi and English versions) of working of Regional Rural Banks for the year ended 31<sup>st</sup> March, 2009.

(Placed in Library, See No. LT-1480/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:-

(1) A copy of the 13<sup>th</sup> Progress Report (Hindi and English versions) on the Action Taken pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto-December, 2009.

(Placed in Library, See No. LT-1481/15/09)

(2) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:-

(i) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 6 of 2009-10)-Performance Audit of Land and Development Office, for the year ended March, 2008.

(Placed in Library,See No. LT-1482/15/09)

(ii) Report of the Comptroller and Auditor General of India-Union Government (Civil) (No. 8 of 2009-10)-Performance Audit of National Rural Health Mission (Ministry of Health and Family Welfare).

(Placed in Library,See No. LT-1483/15/09)

(3) A copy each of the following Annual Reports and Accounts (Hindi and English versions) of the Regional Rural Banks for the year ended the 31<sup>st</sup> March, 2009 together with Auditor's Report thereon:-

(i) Maharashtra Godavari Gramin Bank, Aurangabad.

(Placed in Library,See No. LT-1484/15/09)

(ii) Vidisha Bhopal Kshetriya Gramin Bank, Vidisha.

(Placed in Library,See No. LT-1485/15/09)

(iii) MGB Gramin Bank, Pali-Marwar.

(Placed in Library,See No. LT-1486/15/09)

(iv) Meghalaya Rural Bank, Shillong.

(Placed in Library,See No. LT-1487/15/09)

(v) Tripura Gramin Bank, Agartala.

(Placed in Library,See No. LT-1488/15/09)

(vi) Samastipur Kshetriya Gramin Bank, Samastipur.

(Placed in Library,See No. LT-1489/15/09)

(vii) Baitarani Gramya Bank, Baripada Mayurbhanj.

(Placed in Library,See No. LT-1490/15/09)

(viii) Rewa Sidhi Gramin Bank, Rewa.

(Placed in Library,See No. LT-1491/15/09)

(ix) Chikmagalur-Kodagu Grameena Bank, Chikmagalur.

(Placed in Library,See No. LT-1492/15/09)

(x) Wainganga Krishna Gramin Bank, Solapur.

(Placed in Library,See No. LT-1493/15/09)

(xi) Saurashtra Gramin Bank, Rajkot.

(Placed in Library,See No. LT-1494/15/09)

(xii) Uttar Bihar Gramin Bank, Muzaffarpur.

(Placed in Library,See No. LT-1495/15/09)

(xiii) Langpi Dehangi Rural Bank, Diphu, Karbi Anglong.

(Placed in Library,See No. LT-1496/15/09)

(xiv) Manipur Rural Bank, Imphal.

(Placed in Library,See No. LT-1497/15/09)

(xv) Utkal Gramya Bank, Balangir.

(Placed in Library,See No. LT-1498/15/09)

(xvi) Assam Gramin Vikas Bank, Guwahati.

(Placed in Library,See No. LT-1499/15/09)

(xvii) Vidharbha Kshetriya Gramin Bank, Akola.

(xviii) Malwa Gramin Bank, Sangrur.	(Placed in Library,See No. LT-1500/15/09)
(xix) Etawah Kshetriya Gramin Bank, Etawah.	(Placed in Library,See No. LT-1501/15/09)
(xx) Saptagiri Grameena Bank, Chittor.	(Placed in Library,See No. LT-1502/15/09)
(xxi) Ellaquai Dehati Bank, Srinagar.	(Placed in Library,See No. LT-1503/15/09)
(xxii) Pragathi Gramin Bank, Bellary.	(Placed in Library,See No. LT-1504/15/09)
(xxiii) Uttarbanga Kshetriya Gramin Bank, Cooch Behar.	(Placed in Library,See No. LT-1505/15/09)
(xxiv) Kamraz Rural Bank, Sopore.	(Placed in Library,See No. LT-1506/15/09)
(xxv) Pallavan Grama Bank, Salem.	(Placed in Library,See No. LT-1507/15/09)
(xxvi) South Malabar Gramin Bank, Malappuram.	(Placed in Library,See No. LT-1508/15/09)
(xxvii) Bangiya Gramin Vikash Bank, Murshidabad.	(Placed in Library,See No. LT-1509/15/09)
(xxviii) Puduvai Bharathiar Grama Bank, Puducherry.	(Placed in Library,See No. LT-1510/15/09)
(xxix) Pandyan Grama Bank, Virudhunagar.	(Placed in Library,See No. LT-1511/15/09)
(xxx) Deccan Grameena Bank, Hyderabad.	(Placed in Library,See No. LT-1512/15/09)
(xxxi) Lucknow Kshetriya Gramin Bank, Sitapur.	(Placed in Library,See No. LT-1513/15/09)
(xxxii) Triveni Kshetriya Gramin Bank, Orai.	(Placed in Library,See No. LT-1514/15/09)
(xxxiii) Paschim Banga Gramin Bank, Howrah.	(Placed in Library,See No. LT-1515/15/09)
(xxxiv) Krishna Grameena Bank, Gulbarga.	(Placed in Library,See No. LT-1516/15/09)
(xxxv) Rushikulya Gramya Bank, Berhampur.	(Placed in Library,See No. LT-1517/15/09)
(xxxvi) Kashi Gomti Samyut Gramin Bank, Varanasi.	(Placed in Library,See No. LT-1518/15/09)
(xxxvii) Jaipur Thar Gramin Bank, Jaipur.	(Placed in Library,See No. LT-1519/15/09)
(xxxviii) Karnataka Vikas Grameena Bank, Dharwad.	(Placed in Library,See No. LT-1520/15/09)
(xxxix) Kalinga Gramya Bank, Cuttack.	(Placed in Library,See No. LT-1521/15/09)
(xl) Jharkhand Gramin Bank, Ranchi.	(Placed in Library,See No. LT-1522/15/09)
(xli) Jhabua Dhar Kshetriya Gramin Bank, Jhabua.	(Placed in Library,See No. LT-1523/15/09)
(xlii) Haryana Gramin Bank, Rohtak.	(Placed in Library,See No. LT-1524/15/09)
(xliii) Himachal Gramin Bank, Mandi.	(Placed in Library,See No. LT-1525/15/09)
	(Placed in Library,See No. LT-1526/15/09)

(xliv) Jammu Rural Bank, Narwal, Jammu.	(Placed in Library,See No. LT-1527/15/09)
(xlv) Hadoti Kshetriya Gramin Bank, Kota.	(Placed in Library,See No. LT-1528/15/09)
(xlvi) Gurgaon Gramin Bank, Gurgaon.	(Placed in Library,See No. LT-1529/15/09)
(xlvii) Chhattisgarh Gramin Bank, Raipur.	(Placed in Library,See No. LT-1530/15/09)
(xlviii) Dena Gujarat Gramin Bank, Gandhinagar.	(Placed in Library,See No. LT-1531/15/09)
(xlix) Bihar Kshetriya Gramin Bank, Munger.	(Placed in Library,See No. LT-1532/15/09)
(l) Chaitanya Godavari Grameena Bank, Guntur.	(Placed in Library,See No. LT-1533/15/09)
(li) Durg Rajnandgaon Gramin Bank, Rajnandgaon.	(Placed in Library,See No. LT-1534/15/09)
(lii) Cauvery Kalpatharu Grameena Bank, Mysore.	(Placed in Library,See No. LT-1535/15/09)
(liii) Baroda Uttar Pradesh Gramin Bank, Raebareli.	(Placed in Library,See No. LT-1536/15/09)
(liv) Baroda Rajasthan Gramin Bank, Ajmer.	(Placed in Library,See No. LT-1537/15/09)
(lv) Ballia Kshetriya Gramin Bank, Ballia.	(Placed in Library,See No. LT-1538/15/09)
(lvi) Baroda Gujarat Gramin Bank, Bharuch.	(Placed in Library,See No. LT-1539/15/09)
(lvii) Aryavart Gramin Bank, Lucknow.	(Placed in Library,See No. LT-1540/15/09)
(lviii) Arunachal Pradesh Rural Bank, Papum-Pare	(Placed in Library,See No. LT-1541/15/09)
(lix) Andhra Pragathi Grameena Bank, Kadapa.	(Placed in Library,See No. LT-1542/15/09)
(lx) Andhra Pradesh Grameena Vikas Bank, Warangal.	(Placed in Library,See No. LT-1543/15/09)
(lxi) Kshetriya Kisan Gramin Bank, Mainpuri.	(Placed in Library,See No. LT-1544/15/09)
(lxii) Visveshvaraya Grameena Bank, Mandya	(Placed in Library,See No. LT-1545/15/09)
(lxiii) Surguja Kshetriya Gramin Bank, Surguja.	(Placed in Library,See No. LT-1546/15/09)
(lxiv) Vananchal Gramin Bank, Dumka.	(Placed in Library,See No. LT-1547/15/09)
(lxv) Uttaranchal Gramin Bank,Dehradun.	(Placed in Library,See No. LT-1548/15/09)
(lxvi) Sutej Gramin Bank, Bathinda.	(Placed in Library,See No. LT-1549/15/09)
(lxvii) Shreyas Gramin Bank, Aligarh.	(Placed in Library,See No. LT-1550/15/09)
(lxviii) Sharda Gramin Bank, Satna.	(Placed in Library,See No. LT-1551/15/09)

- (lxix) Satpura Kshetriya Gramin Bank, Satpura. (Placed in Library, See No. LT-1552/15/09)
- (lxx) Sarva U.P. Gramin Bank, Meerut. (Placed in Library, See No. LT-1553/15/09)
- (lxxi) Rajasthan Gramin Bank, Alwar. (Placed in Library, See No. LT-1554/15/09)
- (lxxii) Purvanchal Gramin Bank, Gorakhpur. (Placed in Library, See No. LT-1555/15/09)
- (lxxiii) Punjab Gramin Bank, Kapurthala. (Placed in Library, See No. LT-1556/15/09)
- (lxxiv) Prathama Bank, Moradabad. (Placed in Library, See No. LT-1557/15/09)
- (lxxv) Parvatiya Gramin Bank, Chamba. (Placed in Library, See No. LT-1558/15/09)
- (lxxvi) North Malabar Gramin Bank, Kannur. (Placed in Library, See No. LT-1559/15/09)
- (lxxvii) Neelachal Gramya Bank, Bhubaneswar. (Placed in Library, See No. LT-1560/15/09)
- (lxxviii) Narmada Malwa Gramin Bank, Indore. (Placed in Library, See No. LT-1561/15/09)
- (lxxix) Nainital-Almora Kshetriya Gramin Bank, Haldwani. (Placed in Library, See No. LT-1562/15/09)
- (lxxx) Nagaland Rural Bank, Kohima. (Placed in Library, See No. LT-1563/15/09)
- (lxxxi) Mizoram Rural Bank, Aizawl. (Placed in Library, See No. LT-1564/15/09)
- (lxxxii) Mewar Aanchalk Gramin Bank, Udaipur. (Placed in Library, See No. LT-1565/15/09)
- (lxxxiii) Marathwada Gramin Bank, Nanded. (Placed in Library, See No. LT-1566/15/09)
- (lxxxiv) Mahakaushal Kshetriya Gramin Bank, Jabalpur. (Placed in Library, See No. LT-1567/15/09)
- (lxxxv) Madhya Bharat Gramin Bank, Sagar. (Placed in Library, See No. LT-1568/15/09)
- (lxxxvi) Madhya Bihar Gramin Bank, Patna. (Placed in Library, See No. LT-1569/15/09)
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2008-2009, alongwith Audited Accounts. (Placed in Library, See No. LT-1570/15/09)
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Bank for Agriculture and Rural Development, Mumbai, for the year 2008-2009. (Placed in Library, See No. LT-1570/15/09)
- (5) A copy of the Consolidated Report (Hindi and English versions) on the working of Public Sector Banks for the year ended March 31, 2009. (Placed in Library, See No. LT-1571/15/09)
- (6) A copy each of the following Notifications (Hindi and English versions) under Section 31 of the Securities and Exchange Board of India Act, 1992:-
- (i) The Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) (Third Amendment) Regulations, 2009 published in Notification No. LAD-NRO/GN/2009-10/20/182131 in Gazette of India dated the 6<sup>th</sup> November, 2009.

- (ii) The Securities and Exchange Board of India (Stock Brokers and Sub-Brokers) (Amendment) Regulations, 2009 published in Notification No. LAD-NRO/GN/2009-10/21/183853 in Gazette of India dated the 15<sup>th</sup> November, 2009.

(Placed in Library, See No. LT-1572/15/09)

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 and 1980:-

- (i) The Nationalised Banks (Management and Miscellaneous Provisions) (Amendment) Scheme, 2009 published in Notification No. S.O. 2383(E) in Gazette of India dated the 15<sup>th</sup> September, 2009, together with a corrigendum thereto published in Notification No. 2402(E) (in English version only) dated the 18<sup>th</sup> September, 2009.
- (ii) The Nationalised Banks (Management and Miscellaneous Provisions) (Amendment) Scheme, 2009 published in Notification No. S.O. 2384(E) in Gazette of India dated the 18<sup>th</sup> September, 2009.

(Placed in Library, See No. LT-1573/15/09)

(8) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

- (i) G.S.R. 849(E) published in Gazette of India dated the 27<sup>th</sup> November, 2009 making certain amendments in the Notification No. 21/2002-Customs, dated 1<sup>st</sup> March, 2002.
- (ii) G.S.R. 850(E) published in Gazette of India dated the 27<sup>th</sup> November, 2009 making certain amendments in the Notification No. 103/2008-Customs (N.T.), dated 29<sup>th</sup> August, 2008.

(Placed in Library, See No. LT-1574/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the NHPC Limited, Faridabad, for the year 2008-2009.
- (ii) Annual Report of the NHPC Limited, Faridabad, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1575/15/09)

- (b) (i) Review by the Government of the working of the Satluj Jal Vidyut Nigam Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the Satluj Jal Vidyut Nigam Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1576/15/09)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation for the year 2007-2008, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Damodar Valley Corporation for the year 2007-2008.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT-1577/15/09)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Power Research Institute, Bangalore, for the year 2008-2009.

(Placed in Library,See No. LT-1578/15/09)

(5) A copy of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) (Second Amendment) Regulations, 2009 (Hindi and English versions) published in Notifications. No. L-7/143/158/2008-CERC in Gazette of India dated the 23<sup>rd</sup> October, 2009 under Section 179 of the Electricity Act, 2003.

(Placed in Library,See No. LT-1579/15/09)

(6) A copy of the Bhakra Beas Management Board (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. S.O. 107 in Gazette of India dated the 25<sup>th</sup> July, 2009 under sub-section (3) of Section 97 of the Punjab Reorganization Act, 1966.

(Placed in Library,See No. LT-1580/15/09)

(7) A copy of the Annual Report (Hindi and English versions) of the Central Electricity Regulatory Commission, New Delhi, for the year 2008-2009 under Section 101 of the Electricity Act, 2003.

(Placed in Library,See No. LT-1581/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA): I beg to lay on the Table a copy of the Daman & Diu Motor Vehicles (1<sup>st</sup> Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. ADTr/KMN/89/F-79/2009-2010/570 in U.T. Administration of Daman & Diu Gazette dated the 30<sup>th</sup> September, 2009, issued under sub-section (3) of Section 212 of the Motor Vehicles Act, 1988, alongwith an explanatory note.

(Placed in Library,See No. LT-1582/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2008-2009.

(ii) Annual Report of the HLL Lifecare Limited, Thiruvananthapuram, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library,See No. LT-1583/15/09)

(b) (i) Review by the Government of the working of the HSCC (India) Limited, Noida, for the year 2008-2009.

(ii) Annual Report of the HSCC (India) Limited, Noida, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library,See No. LT-1584/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lala Ram Sarup Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2008-2009.

(Placed in Library,See No. LT-1585/15/09)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 2008-2009.

(Placed in Library,See No. LT-1586/15/09)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Delhi Tuberculosis Centre, New Delhi, for the year 2008-2009.

(Placed in Library,See No. LT-1587/15/09)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2008-2009.

(Placed in Library,See No. LT-1588/15/09)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Medical Sciences (India), New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Medical Sciences (India), New Delhi, for the year 2008-2009.

(Placed in Library,See No. LT-1589/15/09)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neurosciences, Bangalore, for the year 2008-2009, alongwith Audited Accounts.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Mental Health and Neurosciences, Bangalore, for the year 2008-2009.

(Placed in Library,See No. LT-1590/15/09)

(8) A copy of the Statements (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the 25 Institutions with name and year, mentioned therein, within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library,See No. LT-1591/15/09)

(9) A copy of the Notification No. G.S.R 607(E) (Hindi and English versions) published in Gazette of India dated 28<sup>th</sup> August, 2009, containing corrigendum to the Notification No. G.S.R. 46(E) dated the 22<sup>nd</sup> January, 2009, issued under Drugs and Cosmetics Act, 1940.

(Placed in Library,See No. LT-1592/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): I beg to lay on the Table:-

(1) A copy each of the Annual Reports for the year 2008-2009 (Hindi and English versions) alongwith Audited Accounts

in respect of the following institutes:-

- (i) Institute of Hotel Management, Hazipur.  
(Placed in Library, See No. LT-1593/15/09)
- (ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.  
(Placed in Library, See No. LT-1594/15/09)
- (iii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.  
(Placed in Library, See No. LT-1595/15/09)
- (iv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.  
(Placed in Library, See No. LT-1596/15/09)
- (v) Institute of Hotel Management, Catering Technology and Applied Nutrition, Kolkata.  
(Placed in Library, See No. LT-1597/15/09)
- (vi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Mumbai.  
(Placed in Library, See No. LT-1598/15/09)
- (vii) Institute of Hotel Management, Catering and Nutrition, Lucknow.  
(Placed in Library, See No. LT-1599/15/09)
- (viii) Institute of Hotel Management, Catering and Nutrition, New Delhi.  
(Placed in Library, See No. LT-1600/15/09)
- (ix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Shillong.  
(Placed in Library, See No. LT-1601/15/09)
- (x) Institute of Hotel Management, Catering and Nutrition, Shimla.  
(Placed in Library, See No. LT-1602/15/09)
- (xi) National Council for Hotel Management and Catering Technology, Noida.  
(Placed in Library, See No. LT-1603/15/09)
- (xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.  
(Placed in Library, See No. LT-1604/15/09)
- (xiii) Institute of Hotel Management, Catering & Nutrition (Society), Gurdaspur.  
(Placed in Library, See No. LT-1605/15/09)
- (xiv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.  
(Placed in Library, See No. LT-1606/15/09)
- (xv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.  
(Placed in Library, See No. LT-1607/15/09)
- (xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.  
(Placed in Library, See No. LT-1608/15/09)
- (xvii) Dr. Ambedkar Institute of Hotel Management, Catering and Nutrition, Chandigarh.  
(Placed in Library, See No. LT-1609/15/09)
- (xviii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.

(Placed in Library, See No. LT-1610/15/09)

(xvix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.

(Placed in Library, See No. LT-1611/15/09)

(xx) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.

(Placed in Library, See No. LT-1612/15/09)

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the above institutes for the year 2008-2009.

(Placed in Library, See No. LT-1613/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): On behalf of Shri S. Gandhiselvan, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1614/15/09)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2008-2009.

(Placed in Library, See No. LT-1615/15/09)

(3) A copy of the Notification No. G.S.R. 687(E) (Hindi and English versions) published in Gazette of India dated the 18<sup>th</sup> September, 2009, appointing 18<sup>th</sup> September, 2009 as the date on which the provisions of clause (b) of Section 6 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 shall come into force, issued under sub-section (3) of Section 1 of the said Act.

(Placed in Library, See No. LT-1616/15/09)

(4) A copy of the Notification No. G.S.R. 1865(E) (Hindi and English versions) published in Gazette of India dated the 30<sup>th</sup> July, 2009, appointing 30<sup>th</sup> day of July, 2009 as the date on which the provisions of clause (a) of sub-section (1) of Section 12, clause (a) of sub-section (1) of Section 13, 15, 17, 18, 32 and 33 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003 shall come into force, issued under sub-section (3) of Section 1 of the said Act.

(Placed in Library, See No. LT-1617/15/09)

(5) A copy of the Prohibition of Smoking in Public Places (Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 680(E) in Gazette of India dated the 15<sup>th</sup> September, 2009, issued under Section 31 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

(Placed in Library, See No. LT-1618/15/09)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHED): I beg to lay on the Table a copy of the following papers (Hindi and English versions):-

(1) Report of the National Commission for Religious and Linguistic Minorities.

(2) Annexure to the Report of the National Commission for Religious and Linguistic Minorities (Volume-II).

(Placed in Library, See No. LT-1619/15/09)

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